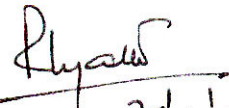


OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH EAST DISTRICT  
SAKET COURTS : NEW DELHI

ORDER

In Super-session of earlier orders and in exercise of the powers conferred under rule XIV of Delegation of Financial Powers Rules, 1978, and under rule 2 (XII) of General Financial Rules, 1958, the powers of "Head Of Office" & "Drawing & Disbursing Officer" in respect of the establishment of the office of the District & Sessions Judge, South East District, Saket Courts are hereby delegated to **Sh. Balwant Rai Bansal, ADJ-02**, South-East District, Saket Courts, New Delhi with immediate effect.

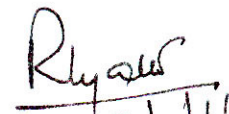
  
(R. Kiran Nath) 2/1/16  
District & Sessions Judge  
South-East District, New Delhi

111-186  
No. \_\_\_\_\_ /Acctts/SE/2015

Delhi Dated: 02/01/16 at 17:20

Copy forwarded for information to:-

1. The Ld. District & Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Ld. District & Sessions Judge, New Delhi/South /West /North /North-West/ North-East/ Shahdara/ East/ South-West.
3. The Officer Concerned.
4. All the Judicial Officers, South East District, Saket Courts, New Delhi.
5. All the Administrative Officers (Judicial)/ Assistant Accounts Officer/Branch-Incharge, South East District, Saket Courts, New Delhi.
6. The Principal Accounts officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
7. The Pay & Accounts Office No.XIV, Shankar Road, New Delhi alongwith specimen signature of the officer.
8. The Manager, Reserve Bank of India, New Delhi alongwith specimen signature of the officer.
9. PRO, District Courts, Saket, New Delhi
10. P.S. to District Judge, South East District, Saket, New Delhi.
11. The Website Committee, Headquarters, Tis Hazari, Delhi.

  
District & Sessions Judge,  
South-East District, New Delhi